

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 846/89

New Delhi this the 24th day of March, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Rafiq Alam S/O Sayeed Mohd. Sheriff,
working as Supervisor (Wireless),
Upper Jamuna Division,
Central Water Commission,
Sewa Bhawan, R.K. Puram,
New Delhi.

... Applicant

None for the Applicant

Versus

1. Union of India through
Secretary, Ministry of
Water Resources, Shram
Shakti Bhawan,
New Delhi.

2. Chairman,
Central Water Commission,
Sewa Bhawan, North Block,
R.K. Puram, New Delhi.

3. Mohd. Muzzam,
Upper Yamuna Divn. Central
Water Commission, Sewa Bhawan,
R.K. Puram, New Delhi.

4. Central Electricity Authority,
Sewa Bhawan, R.K. Puram,
New Delhi
through its Chairman.

... Respondents

None for the Respondents

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath -

None appeared either for the petitioner or for
the respondents though we waited for quite some time.
We find from the ordersheet that none appeared for
the petitioner on 23.10.1989 as also when it was
posted on the next date on 17.11.1989. This shows
gross indifference on the part of the petitioner to

conduct of his case. Hence, we consider it just and proper to dismiss this application for non-prosecution. Ordered accordingly.

Malimath

(V. S. Malimath)
Chairman

Adige
(S. R. Adige)
Member (A)

24.3.1994

Later on Shri M. L. Verma, learned counsel for the respondents appeared and submitted that in view of the order passed on 8.8.1989, the petitioner has got relief and the O.A. has become infructuous and that he has also joined. This statement of the respondents' counsel is also recorded.

Malimath

(V. S. Malimath)
Chairman

Adige
(S. R. Adige)
Member (A)

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